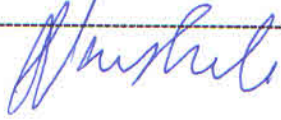


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
216/16	TP 17/17	Hearing	101	Vision Cinemas Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VAISHALI SHAH 9481034524	Advocate for Petitioner	

Counsel for petitioner is absent. She requested time to comply the objections raised by the Registry of Hon'ble High Court. Petitioner counsel is also directed to file two more sets of copies of the petition.

List it on 14.07.2017.

  
MEMBER (J)

  
MEMBER (T)